

The revised Interest Rates structure is as under :—

Size of Credit Limit	Existing Rates	New Rates (Effective April 8, 1993)	
		(Per cent per annum)	
1. Upto and inclusive of Rs. 2,500/-	11.5	}	12.0
2. Over Rs. 7,500/- and upto Rs. 25,000/-	13.5		
3. Over Rs. 25,000/- and upto Rs. 2 lakh	16.5		16.5
4. Over Rs. 2 lakh	17.0		17.0
	(minimum)		(minimum)

Bank Credit Locked up in non-SSI sick Units

147. DR. BAPU KALDATE : Will the Minister of FINANCE be pleased to state :

(a) what is the total number of non-SSI sick units in the country identified by Government;

(b) what percentage of the total bank credits locked up in the sick units is accounted for the non-SSI sick/weak units (till date) as against the public sector sick units;

(c) what are the main reasons for sickness in the non-SSI units; and

(d) the manner in which Government propose to move in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) : (a) and (b) The Reserve Bank of India (RBI) have reported that there were 1461 non-SSI sick units and 876 Non-SSI weak units in the country as at the end of March, 1991. Of the Non-SSI sick units 81,342 and 111 were in Cooperative Sector, Private Sector and Joint Sector respectively with outstanding bank credits of Rs. 7.66 crores, Rs. 4,690.35 crores and Rs. 407.56 crores respectively which works out to 0.2%, 91.9% and 7.9% of the outstanding bank credit.

Of the Non-SSI weak units, 279,554 and 43 were in Public Sector, Private Sector and Joint/Cooperative Sector respectively with outstanding bank credits of Rs. 1616.50 crores, Rs. 1109.81 crores and Rs. 143.90 crores respectively which works out to 56.3%, 38.7% and 5% of the outstanding bank credit.

(c) The main reasons for sickness of the non-SSI units are management deficiencies, fall in demand and other reasons. The former comprises faulty technical and financial appraisal, faulty implementation and deficiencies in management in the areas of production, labour, marketing, finance and administration. Other reasons include power shortage, non-availability of raw material, financial bottleneck, changes in Government policy etc.

(d) Government has already introduced the Sick Industrial Companies (Special Provisions) Amendment Bill, 1992, inter alia to speed up the rehabilitation process of the sick units by BIFR.

Increase in Smuggling of Narcotics

148. DR. MURLI MANOHAR JOSHI:
SHRI TRILOKI NATH
CHATURVEDI :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that of late the smuggling of narcotics through land and

sea has been increasing. If so, what is the quantity of narcotic materials seized during 1992 and so far in 1993 from various sectors;

(b) what is the number of persons arrested in 1992 and so far in 1993 in connection with the above offences; and

(c) whether Government are aware that the offenders are actively assisted by foreign agencies across the border, if so, what are the details thereof and what steps are being taken by Government to curb the increased activities of smuggling?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASEKHAR MURTHY) : (a) Narcotics, even though they may be seized away from the border, may have been meant for smuggling across the international border or they may have their origin from across the border.

Smuggling is a clandestine activity and it is difficult to say whether it is on the increase or otherwise. However, the quantity involved in seizure of heroine hashish and methaqualone which are generally noticed to be so smuggled have increased in 1992 over the previous year. The information is given below :—

Drug Seized	1991	Quantity in (Kgs.)	
		1992 (Provisional)	Upto Feb. 1993 (Provisional)
Opium	2145	1918	226
Morphine	6	35	1+28 Amp.
Heroin	622	1151	25
Ganja	52633	63438	10923
Hashish	4413	6621	701
Cocaine	0.008	0.420	—
Methaqualone	4415	7475	3387
Amphetamine	—	—	—
Phenobarbital	—	54430 Tabs.	—
L. S. D.	—	50	110
		Sq. Paper	Sq. Pieces

The foreign sourcewise quantity of drugs seized in 1992 and 1993 (Upto February) are given in the statement enclosed (*see below*).

(b) The total number of arrests in 1992 was 12815 and in 1993 (Upto Feb.) 423.

(c) There is no definite information that drug offenders are actively assisted by foreign agencies across the border. However, arrangements for gathering of intelli-

gence and exchange of intelligence between the different agencies have been streamlined. Training is being imparted to the enforcement officers of various agencies to improve their effectiveness. A part of the Indo-Pakistan border has been fenced. The strength of enforcement agencies in the border areas has been enhanced. Equipment has also been supplied to some enforcement agencies to improve their mobility and communication facilities in the border areas.

Statement

Foreign Sourcewise Quantity of Drugs Seized (In Kgs.) with Percentage of Total Drug Seized in Brackets.

	1992 (Provisional)	1990 (Up to February) (Provisional)
GOLDEN CRESCENT		
OPIUM	—	—
MORPHINE	—	—
HEROIN	850 (73.85%)	—
GANJA	—	—
HASHISH	1302 (19.66%)	534 (76.2%)
COCAINE	—	—
MATHAQUALONE	—	—
AMPHETAMINE	—	—
GOLDEN TRIANGLE		
OPIUM	7 (0.36%)	—
HEROIN	16 (1.4%)	1 (Negligible)
GANJA	24 (0.04%)	33 („)
METHAQUALONE	—	—
NEPAL		
OPIUM	1 (Negligible)	—
HEROINE	8 (0.70%)	—
GANJA	5284 (8.33%)	198 (1.81%)
HASHISH	1681 (25.39%)	80 (11.4%)
COCAINE	0.350 (83.33%)	—
MORPHINE	0.109 (0.34%)	—

Extended Fund Facility of IMF

149. SHRI SUNDER SINGH BHAN-DARI : Will the Minister of FINANCE be pleased to state :

(a) when is the extended fund facility of the IMF due;

(b) what has been the actual investment inflow in foreign exchange during the last one year and what amount out of it has helped in reducing the fiscal deficit; and

(c) what has been the domestic public debt and debt servicing in 1992-93 as compared to 1991-92 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) : (a) EFF loan from the IMF has not been negotiated.

(b) and (c) Information is being collected and will be laid on the Table of the House.

Slump in Share Market

150. SHRI V. NARAYANASAMY : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a large number of private and public sector companies and corporations are going to the